

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. No.	Name of Officials (Sh./Ms.)	From	To
1	Ruchi EC: 2425466523	Assistant Ahlmad in the court of Sh. A. K. Sarpal, Spl. Judge, CBI	Assistant Ahlmad in the court of Sh. A. K. Sarpal, Spl. Judge, CBI
		Assistant Ahlmad in the court of Ms. Kaveri Baweja, Spl. Judge, CBI	
2	Mohit Rikhari EC: 14093551	Assistant Ahlmad in the court of Sh. Mukesh Kumar, Spl. Judge, CBI	Assistant Ahlmad in the court of Ms. Kaveri Baweja, Spl. Judge, CBI
		Assistant Ahlmad in the court of Sh. Jitender Singh, Spl. Judge, CBI	
3	Sudhir Kumar EC: 14737805	Assistant Ahlmad in the court of Ms. Ritu Singh, POLC-04	Assistant Ahlmad in the court of Ms. Rekha, POLC-07
			Assistant Ahlmad in the court of Ms. Ritu Singh, POLC-04
4	Manish Kumar EC: 10958229	Assistant Ahlmad in the court of Ms. Rekha, POLC-07	Assistant Ahlmad in the court of Ms. Jyoti Maheshwari, ACJM-05
			Assistant Ahlmad in the court of Ms. Neetu Nagar, ACJM-04
5	Manish Sharma EC: 54622822	Assistant Ahlmad in the court of Sh. Ashok Kumar, POLC-02	Assistant Ahlmad in the court of Sh. Mukesh Kumar, Spl. Judge, CBI
			Assistant Ahlmad in the court of Sh. Jitender Singh, Spl. Judge, CBI
6	Manisha Gautam EC: 10267464	Assistant Ahlmad in the court of Sh. Arun Kumar Garg, POLC-03	Assistant Ahlmad in the court of Sh. Ashok Kumar, POLC-02
			Assistant Ahlmad in the court of Sh. Arun Kumar Garg, POLC-03
7	Sudhir Kumar EC: 58351983	Reader in the court of Sh. Amitabh Rawat, Spl. Judge, CBI	Reader in the court Ms. Kaveri Baweja, Spl. Judge, CBI
8	Brijesh Andani EC: 80014007	Reader in the court Ms. Kaveri Baweja, Spl. Judge, CBI	Reader in the court of Sh. Amitabh Rawat, Spl. Judge, CBI

*Brijesh Andani*

9	Manju Sharma EC: 13530	JA in the R&I Section	JA in the Judicial Branch
10	Kamal Bhatia EC: 38527701	JA in Bail & Filing Section	JA in Record Room & Digitization Section
11	Suneet Singh Rawat EC: 74809819	Peon in the office pool, Administration Branch	Peon in the Bail & Filing Branch
12	Jawed Mian EC: 23265663	Peon in the Bail & Filing Branch	Peon in the R&I Branch

- Note: 1. Sh. Om Prakash presently posted in Judicial Branch shall also look after the work of R&I section in addition to the work already assigned to him as and when required.  
2. Sh. Suneet Singh Rawat shall also look after the work of Stationary Branch in addition to the work already assigned to him as and when required.

\* Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

*(Signature)*  
(ANJU BAJAJ CHANDNA)

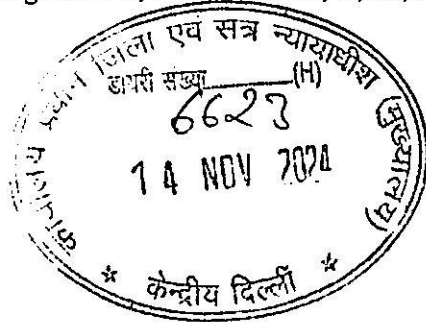
Principal District & Sessions Judge-cum-  
Spl. Judge (PC Act) CBI, RADC, New Delhi

No. 12694-12754/D /F.7/P&T/Admn./RADC/2024

Dated: 13/11/24.

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Court, Delhi.
3. The Administrative Officer(J), Admn. I, II & III, Central District, Tis Hazari Court, Delhi.
4. The Reader to the concerned courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In Charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
10. The Dealing Official, T&P, Admn.-I, II, III, Personal File/ACR/Leave/Website committee, THC, Delhi.



*(Signature)*  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC Act) CBI, RADC, New Delhi